

Annexure-8

Name of the corporate debtor: **NEW STEEL TRADING PRIVATE LIMITED**; Date of commencement of CIRP: **DECEMBER 16, 2021**; List of creditors as on: **JANUARY 10, 2022** List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received					Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of Admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
1	M.S.SHIPBREAKING PVT LTD	30/12/2021	5,49,34,959	3,01,95,861	Contract for Sale of Goods	NIL	NIL	NO	NA	NA	NIL	2,47,39,097	NIL		BEING OPERATIONAL CREDITOR NOT FORMING PART OF CoC	
2																
3																
	TOTAL		5,49,34,959	3,01,95,861								2,47,39,097	NIL			

